

(20)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

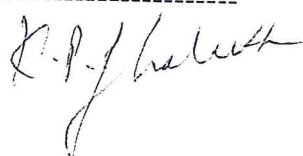
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/57/(IB)/2018
PETITION NUMBER : CP/511/(IB)/2017
NAME OF THE PETITIONER(S) : PAHARPUR COOLING TOWER LTD
NAME OF THE RESPONDENT(S) : CETHAR LTD
UNDER SECTION : 60

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
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REPRESENTATION BY WHOM

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| 1. | PAWAN SHABAKT | Counsel for Applicant |  |
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ORDER

Counsels for both the parties are present. Counsel for the Applicant submitted that he has made compliance with the order dated 06.02.2018; copy of the renewed bank guarantees is given to the Counsels for R1 and RP. Counsel for the RP is directed to file reply before next date of hearing. Matter is posted for arguments. Put up on 21.02.2018 at 10.30 A.M.

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk